

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1746
TO BE ANSWERED ON 08.12.2021**

ROUTES OF BULLET TRAINS

†1746. SHRI BALAK NATH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the routes on which bullet trains have been proposed along with the details thereof;**
- (b) whether any bullet train or rapid metro has been proposed in Rajasthan including Alwar; and**
- (c) if so, the details of the works being carried out in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (c): At present Mumbai-Ahmedabad High Speed Rail (MAHSR) project is the only sanctioned project of High Speed Rail (HSR) in the country which is under execution with the financial and technical assistance from Government of Japan. A Special Purpose Vehicle (SPV), namely National High Speed Rail Corporation Limited (NHSRCL) has been formed to implement the Project. The current status of Mumbai-Ahmedabad High Speed Rail (MAHSR) project is as under:-

- (i) Final Location Survey and Geotechnical investigation has been completed. Alignment has been finalized.**
- (ii) Statutory Clearances relating to wildlife, Coastal Regulation Zone (CRZ) and Forest clearance have been obtained.**

- (iii) Joint Measurement Survey (JMS) for 295 villages out of 297 has been completed.**
- (iv) Out of total land requirement of approx. 1396 ha., about 1089 ha. land has been acquired. Land of 285 ha. in Maharashtra is yet to be acquired.**
- (v) 1420 out of 1651 utilities have been shifted.**
- (vi) Out of total 352 Km in Gujarat, civil works in 342 Km length have started in different phases from December, 2020.**

Further, Ministry of Railways has assigned the work for preparation of Survey/Detailed Project Report (DPR) for the following seven HSR corridors to National High Speed Rail Corporation Limited (NHSRCL):-

- (i) Delhi-Varanasi (865kms)**
- (ii) Delhi- Ahmedabad (886 kms)**
- (iii) Mumbai- Nagpur (753 kms)**
- (iv) Mumbai- Hyderabad (711 kms)**
- (v) Chennai-Bangalore-Mysore (435 kms)**
- (vi) Delhi- Amritsar (459 kms)**
- (vii) Varanasi-Patna-Howrah (760 kms)**

The decision on sanctioning any HSR project depends on the outcome of DPR, techno-economic feasibility, availability of resources and financing options.

The Ministry of Housing and Urban Affairs (MoHUA) has received Detailed Project Report (DPR) from National Capital Region Transport Corporation (NCRTC) for Delhi-Gurugram-Shahjahanpur-Neemrana-Behror (SNB) Urban Complex Corridor and SNB Urban Complex to Sotanala Corridor of Regional Rapid Transit System (RRTS), which are part of Delhi-Gurugram-Alwar RRTS Project.

The RRTS projects are cost intensive projects which require extensive inter-ministerial consultations and their approval depends on feasibility of projects and availability of resources. The construction activity of project is undertaken once the project is approved.